

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
Panel for July 1, 2021 to December 31, 2021 for Amravati

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Andhra Pradesh.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2021'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Srinivas Gudla Rao	IBBI/IPA-001/IP-P02093/2020-2021/13333	gudlasrinivasrao@gmail.com	Andhra Pradesh	Amravati
2	Mr. Sunkara Venkateswara Rao	IBBI/IPA-002/IP-N01007/2020-2021/13446	svraocs@gmail.com	Andhra Pradesh	Amravati
3	Mr. Siva Sai Hari Bhaskar Neti	IBBI/IPA-001/IP-P02204/2020-2021/13468	nsshbhaskar@rediffmail.com	Andhra Pradesh	Amravati
4	Mr. V Murali	IBBI/IPA-001/IP-P02403/2021-2022/13658	ca.venumurali@gmail.com	Andhra Pradesh	Amravati